

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1354/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

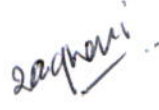

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE PARTIES: Smart Phone  
V/s.  
Reliance Communication Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Raghavi Sharma	Advocate for Corporate Debtor	
2)	Bhupesh Dhumathkar i/b Sonali Jain	Advocate for Applicant	

By Consent adjourned 16<sup>th</sup> November, 2017.



**ORDER**

**T.C.P. No. 1354/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **16.11.2017.**

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**09.10.2017**

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Sd/-

**M.K. Shrawat**  
**Member (Judicial)**